

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.

M.A./O.A./T.A./ 134 /1989

Dr P. C. Goklani

Applicant(s).

Pins

Adv. for the
Petitioner(s).

Versus

Union of India & Ors

Respondent(s).

JO Ginn

Adv. for the
Respondent(s).

SR.NO.	DATE.	ORDERS.
		Noe for passport (Copy not served)
	25/4/89	P/A date informed Rly 30/3
	28/4	Pl. issue notice to P/A to report pending admission
	9/5	RIAD received from Resp no 3
	9/5/89	neither applicant nor his the applicant party-in-person not present. Mr. J. N. Thakkar for Mr. J. D. Agnew present. Adjourned to 7/6/89 for admission. seen file 9/5
	10/5/89	Reply filed by Mr. J. D. Agnew for Respondents.

A. V. Kulkarni

Deputy Registrar (I)

Central Administrative Tribunal
Ahmedabad Bench.

SR.NO.	DATE.	ORDERS.
	11/5/89	Mr. Y M Thakkar for Mr. J D Ajmera requests for time. Mr. P C Gokani petitioner present. Adjourned 15/6/89 for admissions. P889 11/5 <i>[Signature]</i> A. V. Kadi Deputy Registrar (I) Central Administrative Tribunal, Ahmedabad Bench.
716		PL issue notice by edited GPR admission 15/8/90
617		Applicant - phoned. No further reply is filed by the Respondent on 10/7/89. Written Submission filed by Mr. Ajmera, Advocate for Respondent. READ received from resp. as 2, which is kept with OAT 11/89.

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CORAM : Hon'ble Mr. P.M. Joshi : Judicial Member

Hon'ble Mr. P.S. Chaudhuri : Administrative Member

25/04/1989

Pending admission. Issue notices to the respondents.
Respondents are directed to show cause why the application
should not be admitted. The case be posted for admission
on 9th May, 1989.

P. S. Chaudhuri

(P S Chaudhuri)
Administrative Member

P. M. Joshi

(P M Joshi)
Judicial Member

*Mogera